

National Company Law Tribunal

Allahabad Bench

CP No. 1/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2018

NAME OF THE COMPANY: Dtr. Vishwesh Dutt Tiwari vs Galaxy Life Care Services Ltd
SECTION OF THE COMPANIES ACT/ I & B CODE: 397/398 of the Companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	RAJNISH SINGH	Adv	Respondent	[Signature]
<u>2.</u>	Shahid Kazem	Adv.	Respondent	[Signature]

C.PNo. 1/ND/2016

Parties are represented by their respective counsels. Hence the matter is adjourned on 28.3.2018.

Date: 26/02/2018

Typed by
Jyoti
(Stenographer)

[Signature]

H.P. Chaturvedi,
Member(Judicial)